Name of the Corporate Debtor: Shirpur Gold Refinery Limited Date of commencement of CIRP: June 24, 2024 List of creditors for claims received up: October 08, 2025

Annexure-7

List of operational creditors (Government dues)

(Amount in ₹)

| | I | Details of Claimant | Details of claim received | | Details of claim admitted | | | | | Amount of any | T | | (Amount in 3) |
|------------|----------------|----------------------------------------------------------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|-----------------------------------------|----------------------------|-----------------------------------------|------------------------------------|------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| SI. No. | Depart ment | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | Amount of contingent claim | mutual dues, that may be set- off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
| 1 | GST | Assistant Commissioner of State Tax, DHU-VAT-D-003 (Dhule_604) | 08.07.2024 | 2,08,50,59,480 | 2,08,50,59,480 | Tax Demand | No | - | - | - | - | 0 | Claim Provisionally admitted. Orginal Claim Received on 08.07.2024, revised claim received on 01.02.2025 |
| 2 | M-VAT | Assistant Commissioner of State Tax, DHU-VAT-D-004 (PSI Unit) | 08.07.2024 | 94,98,18,145 | 94,98,18,145 | Tax Demand | No | - | - | - | - | 0 | Claim Provisionally admitted |
| 3 | Customs | Commissioner of Customs, NS-II, JNCH, Nhava Sheva | 24.07.2024 | 2,30,86,850 | 2,30,86,850 | Tax Demand | No | | | | - | 0 | Claim Provisionally admitted |
| 4 | | Employee Provident Fund Organisation, Regional Office Nashik | 14.08.2024 | 23,23,976 | 23,23,976 | Dues Demand | No | - | - | | | 0 | Claim Provisionally admitted |
| 5 | Income Tax | Income Tax | 05-02-2025 14-08-2025 | 2,98,24,46,817 | 2,61,56,52,728 | Dues Demand | No | - | - | | 36,67,94,089 | 0 | The Claim was received on 07.02.2025 which is after the issue of RFRP in the matter of Corporate Debtor. IA 1777/2025 was filed seeking condonation of delay in claim submission. Vide Order dated May 30, 2025, the delay in claim submission was condoned by Hon'ble NCLT. |
| 6 | Eveice | Assistant Commissioner of CGST& Central Excise, Dhule Division | 21-08-2025 | 1,58,14,84,407 | - | Dues Demand | No | - | - | | | 1,58,14,84,407 | The Claim was received on 21.08.2025 which is after the issue of RFRP in the matter of Corporate Debtor, the same shall was kept before COC for consideration. Vide e-voting concluded on 08-10-2025 of 22nd COC Meeting, the COC has not accorded it's approval for claim inclusion. |
| | Total | - | - | 7,62,42,19,675 | 5,67,59,41,179 | - | - | - | - | - | 36,67,94,089 | 1,58,14,84,407 | |